

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 36/2011 & I.A. No. 68/2011,
94/2011 and 96/2011

Dated: 20th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M.S.E.D.C.LAppellant(s)
Versus
M.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Advocate with
Mr. Abhishek Mitra &
Ms. Amrita Narayan

Counsel for the Respondent(s) : Mr. Jayant Bhushan, Sr. Adv. with
Mr. Buddy A.Ranganadhan &
Mr. Arijit Maitra for R.1
Mr. G. Umapathy for R-2
Ms. Sudha Umapathy in
(I.A. No. 96/11)
Mr. Ramji Srinivasan, Sr. Advocate
Mr. Manu Seshadri for intervener
(I.A. No. 94/11)

ORDER

I.A. Nos. 94 & 96 of 2011

Issue notice. Mr. Abhishek Mitra take notice on behalf of
M.S.E.D.C.L.-Appellant.

Post the Appeal along with these I.As on **27.04.2011** for
further hearing.

(V.J. Talwar)
Technical Member
Ts/ss

(Justice M. Karpaga Vinayagam
Chairperson